

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE

New Delhi, the 13th January, 1975.

...

NOTIFICATION
(Income-tax)

No. 816/ F.No. 203/65/74-ITA.II_/: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section(1) of Section 35 of the Income-tax Act, 1961 for research purposes only.

INSTITUTION

THE GANDHIGRAM INSTITUTE OF RURAL HEALTH AND FAMILY PLANNING, MADURAI DISTRICT, TAMIL NADU.

This notification takes effect from 1st April, 1974.

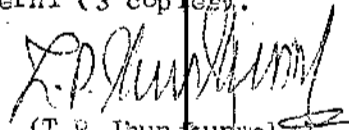
-d/-

(T.P. Jhunjhunwala)

Deputy Secretary to the Government of India.

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/ Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No. 4508, New Delhi-110016 with reference to their letter No. 18/9/74-AA.II dated 12th November, 1974.
5. The Gandhigram Institute of Rural Health & Family Planning, P.O. Ambathurai R.S., Madurai District, Tamil Nadu, with reference to letter No. 2074/74 dated 10th September, 1974.
6. Comptroller & Auditor General of India (20 copies).
7. Bulletin Section of DI(RSEP), New Delhi (3 copies).


(T.P. Jhunjhunwala)

Deputy Secretary to the Government of India.

*Nagpal.

No. CC/ITA-II/902/166/RSP/74.

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE
New Delhi, the 13th January, 1975.

...
NOTIFICATION
(Income-tax)

No. 816/ F.No.203/65/74-ITA.II_/: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section(1) of Section 35 of the Income-tax Act, 1961 for research purposes only.

INSTITUTION

THE GANDHIGRAM INSTITUTE OF RURAL HEALTH AND FAMILY PLANNING, MADURAI DISTRICT, TAMIL NADU.

This notification takes effect from 1st April, 1974.

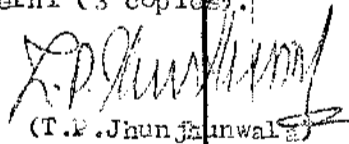
-d/-

(T.P.Jhunjunwala)

Deputy Secretary to the Government of India.

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/ Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aivan-e-Ghalib, Mata sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No.4508, New Delhi-110016 with reference to their letter No.18/9/74-ITA.II dated 12th November, 1974.
5. The Gandhigram Institute of Rural Health & Family Planning, P.O.Ambathurai R.S., Madurai District, Tamil Nadu, with reference to letter No.2074/74 dated 10th September, 1974.
6. Comptroller & Auditor General of India (20 copies).
7. Bulletin Section of DI(R&SP), New Delhi (3 copies).


(T.P.Jhunjunwala)

Deputy Secretary to the Government of India.

*Nagpal.

No.CC/ITA-II/902/166/RSP/74.